

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF NOVEMBER 2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL		NIL							
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		NIL							
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL		NIL							
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		NIL							
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL		NIL							
6	SH. NIKHIL CHOPRA, DJ COMMERCIAL COURT CENTRAL DELHI	CENTRAL		NIL							
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		NIL							
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL							
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS	CS (COMM)/1244/2024	13-11-2024	M/s ALM enterprises through prop mohd zafar	SIDDHARTH KHURANA	9643543596	Ayusharma@gmail.com	29.11.2024
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS (COMM)/1214/2024	04-11-2024	PRAMILA JAIN Vs MAHOMMAD JAHANGIR	RAM PRAKASH SONI	9988430361	info@rpslegalsolution.com	23.11.2024

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		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/11 85/2024	25-10-2024	M/S BHUSHAN TUBES PVT LTD Vs M/S KENGAIN DISTRIBUTION INDIA	JYOTI BAKSHI	9818329490	- advjyotidwi vedi@gmail .com	05-11-2024	
		309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS (COMM)/12 07/2024	29-10-2024	Kusum Lata Sharma Vs Saurabh Kumar	KUSUM LATA SHARMA	9771827735	sharmaand sharmaasso ciates1991 @qmail.co m	05-11-2024	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/23 /2024	03-01-2024	M/s. Paras Rice Products Pvt Ltd Vs M/s. 24K Agro Products Pvt Ltd	AJAY GUPTA	9810226738	ajay557@ yahoo.com	27-11-2024
		307	Civil	CS (COMM)/99 1/2024	10-09-2024	BANK OF INDIA Vs M/s XL PRINT SOLUTIONS THROUGH ITS PROPERIETOR	BLJAY MOHAN GOSWAMI	9015893668	advbmg201 6@gmail.co m	23-11-2024	
		307	Civil	Execution (Comm.)/41 8/2024	23-09-2024	TATA CAPITAL LIMITED Vs M/s SOLITAIRE AUTOMOTIVE AND ORS.	SAVYASA CHI SAHAI	9910081428	savyasachi sahia@gma il.com	21-11-2024	
		307	Civil	CS (COMM)/91 3/2024	22-08-2024	Vani Prakashan Group Vs Sanage Publishing House LLP	Ritwik Parikh	9999320409	ritwikoff@ outlook.co m	18-11-2024	
		307	Civil	CS (COMM)/89 3/2024	02-06-2023	PAWAN GARG Vs SAURABH RAWLLEY AND Anr	AHESH KUMAR MIGLANI	--	--	18-11-2024	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/73 5/2024	05-07-2024	M/s SAI CREATION Vs M/s A N TEXTILE	Abhinav Fyagi	9711996530	legalabhina v@yahoo.e om	04.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/55 11/2021	23-12-2021	ICICI BANK LTD. Vs BLJENDER KUMAR	Satish Kumar	-	-	12.11.2024	
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/10 40/2024	21-09-2024	IDFC FIRST BANK LTD. Vs RAJESH SHIV	Joginder Sukhija	9810315334	busjuris@g mail.com	12.11.2024	

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		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1119/2024	01-10-2024	DCB BANK LTD Vs RIZWAN S	ANISH BHOLA(P)	9811452022	Anish_bhol a17@yahoo .com	12.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/742/2024	06-07-2024	RAM LAL RAM CHANDRA (INDIA) LTD. Vs SHEHBAAZ STREET WEAR	Anil Anand(P).	9811721209	anilanando 68@gmail. com	12.11.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1110/2024	28-09-2024	DCB BANK LTD Vs BEEKENDRA TOMAR	ANISH BHOLA(P)	9811452022	Anish_bhol a17@yahoo .com	12.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation	Abhishek Yadav	9560183341	associate@ ayassociate .s.in	13.11.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1181/2024	19-10-2024	TATA CAPITAL LTD Vs RINKU SINGH	ANISH BHOLA(P)	9811452022	Anish_bhol a17@yahoo .com	14.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/917/2024	24-08-2024	VARUN TEXTILES Vs M/S SHUBHANGI SAREE COLLECTION	Rohit Mishra(P).	7838214595	rohitmishr a369@gma il.com	14.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/1033/2022	07-04-2022	SEEMA BHALOTIA Vs NIRMAL POLYMERS	Rahul Kumar	-	-	23.11.2024
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/1232/2024	24-10-2024	TATA CAPITAL LTD Vs GAJENDER SINGH	ANISH BHOLA(P)	9811452022	Anish_bhol a17@yahoo .com	23.11.2024
		COURT ROOM 310	Ex (Comm)	Execution (Comm.)/404/2024	13-09-2024	M/S SQUARE PAPER THROUGH ITS PROPRIETOR AKSHAY SAINI Vs NADEEM KHAN @ KHAN JAVED KHAN	Mayank Sarin	8377040771	mayanksar i49@gmail .com	21.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/355/2024	13-03-2024	M/s Srv Impex Vs Mani Plastic Store	Dharmender Azad	9811534488	dharmende razad@yah oo.com	25.11.2024

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		COURT ROOM 310	CS (COMM)	CS (COMM)/386/2024	19-03-2024	Din Dayal Vs Shakti Trading Co	Mukesh Sharma	9899030102	advmukeshsharma@yahoo.com	27.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/1212/2024	29-10-2024	ANKUR GAMBHIR Vs SYSCOM POWER SOLUTIONS PRIVATE LTD.	Ajay Yadav	7503895679	advocateajayadav7@gmail.com	27.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation	Abhishek Yadav	9560183341	associate@ayassociate.in	27.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/1158/2024	21-10-2024	DARSHAN LAL AND SONS PVT. LTD. Vs BHAGWATI SAREES AND ANR.	Deepak Kumar Gupta(P),	9868175370	adv.deepakrgupta@gmail.com	27.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/1204/2024	28-10-2024	SANDEEP GUPTA Vs BEE CONTRACTS LTD	GAURAV GUPTA(P),	9540818282	e.gupta93@gmail.com	28.11.2024
		COURT ROOM 310	CS (COMM)	CS (COMM)/1101/2024	04-10-2024	VINITA GUPTA Vs KAVITA SINGHAL AND ANR	IJ TYAGI(P),	9810661545	advijtyagi901@gmail.com	28.11.2024

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1179/2024	24.10.2024	VIMMY V/S TUSHAR	BALRAM SINGH	9873188641	BR9840@GMAIL.COM	11.11.2024
			401	CS COMM	738/2024	06.07.2024	MAYUR V/S NISCHAY POLYMER	RAHUL DEV SHARMA	9953660455	RDSHARMA985@GMAIL.COM	23.11.2024
			401	OMP I COMM	1053/2024	23.09.2024	TATA CAPITAL V/S PAWAN KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	20.11.2024
			401	CS COMM	1259/2024	16.11.2024	ARYA PUBLISHING COMP V/S MAYANK ADLAKHA	ANURAG KUMAR AGARWAL	9810059650	INFO@ASVASSOCIATES.COM	20.11.2024
			401	CS COMM	1254/2024	16.11.2024	M/S SCHAND & CO LTD V/S K.M. PUJAL	ANJU BAJAJ	9810195013	KUMARRAJESHADV@YAHOO.COM	20.11.2024
			401	OMP I COMM	1003/2024	18.09.2024	IDFC FIRST BANK LTD V/S RAVINDRA GAUR	ROGINDE R SUKHLJA	9810315334	JUSJURIS@GMAIL.COM	21.11.2024
			401	CS COMM	1124/2024	14.10.2024	SURAJ BHAN SUNIL KUMAR & Ors V/S RAMDRA SINGH GUR BHAJAN SINGH	AMARENDRA KUMAR JHA	9990904350	ADVOCATEAKJHA@GMAIL.COM	21.11.2024
			401	OMP I COMM	538/2023	03.08.2023	AAKASH EDUCATIONAL SERVICE LTD V/S JITTAWAR SHARAD KUMAR	BHASKAR KUMAR SHUKLA	8700925528	BHASKAR@TRULEGAL.COM	22.11.2024
			401	CS COMM	1209/2024	29.10.2024	CANARA BANK V/S ANUJ VATS	PRANAY SHARMA	9873101002	PRANAY7ADV@GMAIL.COM	18.11.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
			25	CS (COMM.)	755/2024	18.09.2024	KISAN IRRIGATIONS AND INFRASTRUCTURE LIMITED Vs SEEMA GUPTA	SH. KAMAL NARESH	9871548703	05.11.2024
				CS (COMM.)	337/2023	02.06.2023	SANJAY VERMA Vs DEVENDRA SINGH	SH. RAJESHWAR SINGH	NOT PROVIDED	05.11.2024
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	755/2024	18.09.2024	KISAN IRRIGATIONS AND INFRASTRUCTURE LIMITED Vs SEEMA GUPTA	SH. KAMAL NARESH	9871548703	05.11.2024
				CS (COMM.)	337/2023	02.06.2023	SANJAY VERMA Vs DEVENDRA SINGH	SH. RAJESHWAR SINGH	NOT PROVIDED	05.11.2024
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	Petition u/s 9 of Arbitration Conciliation Act	OMP & COMM/298/2024	18/11/24	ORIENTAL ENTERPRISES PVT. LTD. VS UNION OF INDIA & ORS	ADITYA KAPOOR	9044888880	45616
				Suit for recovery	CS (COMM)/121/2024	08/02/24	STATE BANK OF INDIA VS SAS INFRASTRUCTURE PVT. LTD. & ANR	GOPAL CHAND SHARMA	7838929829	45617
				Petition u/s 34 of Arbitration Conciliation Act	OMP & COMM/216/24	21/10/24	NIRMAL BANGRAVI SECURITIES PRIVATE LIMITED VS INDER PRABHA	ANJAN	9971495605	45622
				Petition u/s 34 of Arbitration Conciliation Act	OMP & COMM/201/24	25/09/24	M/s KP Rana Vs Delhi Development Authority	KARAN AGGARWAL	9810690604	45610

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			Suit for recovery	CS (COMM)/741/24	11/09/24	M/S MOVIN EXPRESS PRIVATE LIMITED Vs ExperttagE commercePvtLtd	9811617186		45612	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM)/505/2024	04.11.2024	shree Cement Limited v M/s Central Cement Industries Vs M/S CENTRAL CEMENT INDUSTRIES	MOHD SAZID M/S RAYEEN	8750905558	SAZID@ASHWATHI LEGAL.COM	04.11.2024
			6, New Court Block-I	Commercial CS (COMM)/509/2024	07.11.2024	Manash Lifestyle Private Limited Vs M/S TWINZKART PRIVATE LIMITED	NAGESH VS WAR KUMHAR	9818823289	INFO@DEYANDKUMHAR.COM	07.11.2024
			6, New Court Block-I	Commercial CS (COMM)/403/2024	13.08.2024	ASHIANA HOUSING LIMITED Vs ASHOKANI KUMAR (UNKNOWN PERSONS)	M.K.MIGL VS SHARANI	9871304455	GAURAVWORLDWIDELEGAL.COM	08.11.2024
			6, New Court Block-I	Commercial CS (COMM)/467/2024	01.10.2024	Loreal Sa SURESHBHAI JASHMATBHAI TEJANI	Vs S.K.BANSAL	26843455	UNITEDMARK@UNITEDANDUNITED.COM	08.11.2024
			6, New Court Block-I	Commercial OMP (COMM)/2694/2024	09.10.2024	TRUSTLENDER CAPITAL PVT LTD Vs SUBHASH YADAV	AMIT KUMAR SINHA	99906593331	KMPSPARTNER@GMAIL.COM	08.11.2024
			6, New Court Block-I	Commercial CS (COMM)/520/2024	16.11.2024	Prashant Tomar Vs Pawan Negi	SAKESHI MEHLEY	9810575142	ADMIN@ATLANTICLAW.IN	16.11.2024
			6, New Court Block-I	Commercial CS (COMM)/521/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	VARUN SHARMA	9717988891	UNUCONSULTANTS@GMAIL.COM	16.11.2024
			6, New Court Block-I	Commercial CS (COMM)/522/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	VARUN SHARMA	9717988891	UNUCONSULTANTS@GMAIL.COM	16.11.2024

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25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/479/2024	15-10-2024	Curium Pharma (India) Private Limited Vs Nayati Healthcare and Research NCR Private Limited	RAJESH RAI(P),	9810573041	INFO@RRLEGAL.IN	04.11.2024
			29, New Court Block-II	Commercial	CS (COMM)/489/2024	21-10-2024	CANARA BANK SHARDA Vs Sanjeev DEVI Chopra(P),	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	04.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2557/2024	10-10-2024	IDFC FIRST BANK LTD Vs NIRNJAN KUMAR	SANJEEV PATHAK(P),	8285002852	litigation@srsclegal.com	12.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2642/2024	16-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SACHIN L.BHOIR	RAJESH HANGRA(P),	9958726491	hangraadvocate@gamil.com	16.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2643/2024	16-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAMARJEET YADAV	RAJESH HANGRA(P),	9958726491	hangraadvocate@gamil.com	16.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2644/2024	16-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JEHABHAI SHANKARBHAI PARMAR	RAJESH HANGRA(P),	9958726491	hangraadvocate@gamil.com	16.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2645/2024	16-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VISHAL BALASOP, MANE	RAJESH HANGRA(P),	9958726491	hangraadvocate@gamil.com	16.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2646/2024	16-10-2024	Idfc First Bank Ltd Vs gill sandhu transport co	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	16.11.2024
			29, New Court Block-II	Commercial	OMP (COMM)/2779/2024	22-10-2024	Idfc First Bank Ltd Vs PRAMOD GUPTA 3998	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	16.11.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2740/2024	21-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHEETAL RAVIP, KATARIYA	9958726491	jangraadvocate@gamil.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2741/2024	21-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMOL NAMDEOP, MALI	9958726491	jangraadvocate@gamil.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2742/2024	21-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DARBAR NAVUBHAP, MANUBHA	9958726491	jangraadvocate@gamil.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2743/2024	21-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANDEEP KAILASP, AGRKAR	9958726491	jangraadvocate@gamil.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2745/2024	21-10-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMAN SITARAMP, TORASKAR	9958726491	jangraadvocate@gamil.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2641/2024	16-10-2024	Axis Bank Ltd Vs RAJ KAUR	9643646534	parv.mahajano07@gm ail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2636/2024	16-10-2024	Axis Bank Ltd Vs RAJINDER KUMAR	9643646534	parv.mahajano07@gm ail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2639/2024	16-10-2024	Axis Bank Ltd Vs AMIT KUMAR DHIMAN	9643646534	parv.mahajano07@gm ail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2638/2024	16-10-2024	Axis Bank Ltd Vs VISHAL	9643646534	parv.mahajano07@gm ail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2797/2024	23-10-2024	Axis Bank Ltd Vs SUNIL KUMAR YADAV 5116	9643646534	parv.mahajano07@gm ail.com	18.11.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2800/2024	123-10-2024	Axis Bank Ltd Vs PARGAT SINGH 3318	MAYANK MAHAJAN(P), 9643646534	parv.mahajan07@gmail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2635/2024	116-10-2024	Axis Bank Ltd Vs AMIT SINGH	MAYANK MAHAJAN(P), 9643646534	parv.mahajan07@gmail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2637/2024	116-10-2024	Axis Bank Ltd Vs PANKAJ KUMAR	MAYANK MAHAJAN(P), 9643646534	parv.mahajan07@gmail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2640/2024	116-10-2024	Axis Bank Ltd Vs SUKHRAJ SINGH	MAYANK MAHAJAN(P), 9643646534	parv.mahajan07@gmail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2798/2024	123-10-2024	Idfc First Bank Ltd Vs MANISH BANSAL 5924	MAYANK MAHAJAN(P), 9643646534	parv.mahajan07@gmail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2778/2024	122-10-2024	Idfc First Bank Ltd Vs ASHISH KUMAR 3665	MAYANK MAHAJAN(P), 9643646534	parv.mahajan07@gmail.com	18.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2735/2024	121-10-2024	IDFC FIRST BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P), 8285002852	litigation@srslegal.com	19.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2737/2024	121-10-2024	IDFC FIRST BANK LTD Vs AJAY KUMAR CHOUDHARY	SANJEEV PATHAK(P), 8285002852	litigation@srslegal.com	19.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2731/2024	121-10-2024	IDFC FIRST BANK LTD Vs VINAY DAGAR	SANJEEV PATHAK(P), 8285002852	litigation@srslegal.com	19.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2736/2024	121-10-2024	IDFC FIRST BANK LTD Vs VINOD KUMAR PANDEY	SANJEEV PATHAK(P), 8285002852	litigation@srslegal.com	19.11.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2732/2024	21-10-2024	IDFC FIRST BANK LTD Vs HARISH KUMAR	SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	19.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2733/2024	21-10-2024	IDFC FIRST BANK LTD Vs SHALEEN SHARMA	SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	19.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2734/2024	21-10-2024	IDFC FIRST BANK LTD Vs ROHIT NAGAR	SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	19.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2666/2024	18-10-2024	DHARA FINANCE LTD Vs MOTORI SAKIV ALI	MOTORI YADAV(P),	9999855157	ADVJITEN DERAYADA V2017@GMAIL.COM	21.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2727/2024	21-10-2024	DHARA FINANCE LTD Vs MOTORI SHADAB	MOTORI KUMAR YADAV(P),	9999855157	ADVJITEN DERAYADA V2017@GMAIL.COM	21.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2634/2024	16-10-2024	DHARA FINANCE LTD Vs MOTORI MANPREET SINGH	MOTORI YADAV(P),	9999855157	ADVJITEN DERAYADA V2017@GMAIL.COM	21.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2956/2024	12-11-2024	KOTAK MAHINDRA PRIME Ltd Vs PALVIN VAISHY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2885/2024	05-11-2024	YES BANK LTD Vs NARINDER KUSHWAHA 32	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2918/2024	08-11-2024	yes bank ltd Vs DILIP MODI	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	26.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2957/2024	12-11-2024	YES BANK Vs RAJNI BIDHURI	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	26.11.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2917/2024	108-11-2024	yes bank ltd Vs LALIT KUMAR	ANANJAY SINGH(P), 70303 78800	ASAPLEGA LANDADVOCATES@GMAIL.COM	26.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2958/2024	112-11-2024	YES BANK LTD Vs ROHIT ROHIT	ANANJAY SINGH(P), 70303 78800	ASAPLEGA LANDADVOCATES@GMAIL.COM	26.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3048/2024	121-11-2024	AXIS BANK LTD Vs MOHD YUSUF	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	27.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/2950/2024	111-11-2024	TRUSTLENDERS CAPITAL PVT LTD Vs AMAR SINGH	AMIT KUMAR SINHA(P), 9990659331	kmpspartner@gmail.com	27.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3129/2024	122-11-2024	KOTAK MAHINDRA BANK Vs JAI MAHAVIR TRANSPORTATION	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	27.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3033/2024	120-11-2024	Axis Bank Ltd Vs ABID KHAN 1271	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	28.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3051/2024	121-11-2024	AXIS BANK LTD Vs SUMAN CHANDELA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	28.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3047/2024	121-11-2024	AXIS BANK LTD Vs MEGHA PANDEY	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	28.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3049/2024	121-11-2024	AXIS BANK LTD Vs JOGENDER KUMAR	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	28.11.2024
		29, New Court Block-II	Commercial	OMP (COMM)/3050/2024	121-11-2024	AXIS BANK LTD Vs RAJMEENA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajano5@yahoo.com	28.11.2024

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		29, New Court Block-II	Commercial	OMP (COMM)/2905/2024	06-11-2024	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP KUMAR	RAJESH LANGRA(P),	9958726491	langraadvo cate@gamil.com	28.11.2024	
		29, New Court Block-II	Commercial	OMP (COMM)/2906/2024	06-11-2024	Cnh Industrial Capital India Pvt Ltd Vs RELU RAM	RAJESH LANGRA(P),	9958726491	langraadvo cate@gamil.com	28.11.2024	
		29, New Court Block-II	Commercial	OMP (COMM)/2902/2024	06-11-2024	Cnh Industrial Capital India Pvt Ltd Vs ANKUSH KRISHAN KUMAR	RAJESH LANGRA(P),	9958726491	langraadvo cate@gamil.com	28.11.2024	
		29, New Court Block-II	Commercial	OMP (COMM)/2917/2024	08-11-2024	yes bank ltd Vs LALIT KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	28.11.2024	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/3808/2024	24.10.2024	RCPL LOGISTICS VS UTKARSH SETH	GAURAV PURI	N/A	N/A	05.11.2024
					CS/COMM/2453/2024	29.05.2024	MEGA INC. VS. VM AUTOCOMP	Dechen Angmo	N/A	N/A	05.11.2024
					CS/COMM/2495/2024	07.06.2024	FRONTEK ELECTRONICS CHINA OCEAN	MUKESH KUMAR SINGH	N/A	N/A	13.11.2024
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS		
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS (COMM)/3834/2024	06-11-2024	Kirloskar Proprietary Ltd Vs M/S Vrundavan Enterprises	ATUL JAIN(P),	9810040036	ATULHIGH COURT2000@YAHOO.COM	----
				Commercial suit	CS (COMM)/3833/2024	06-11-2024	M/S NAVAIR INTERNATIONAL PVT LTD Vs M/S VIJAY NIRMAN COMPANY PRIVATE LIMITED	Saubhagya Chauriha(P),	9650887118	officeatlaw partners@gmail.com	----
				Commercial suit	CS (COMM)/3841/2024	11-11-2024	M/s Sterling and Wilson Private Limited Vs Mega Mall Condominium Association	Sanjeev Kumar Tyagi(P),	9811252685	sanjeevktkya giadv@gmail.com	----
				Commercial suit	CS (COMM)/3844/2024	11-11-2024	State Bank Of India Vs M/S ARORA TELE POINT	Ranjay Kumar Sinha(P),	9811255673	advocatesin ha@rediff mail.com	----
				Execution Petition	EXECUTION (COMM)/309/2024	21-11-2024	M/s Proffer IT Consultancy Pvt Ltd Vs M/s Friends Computer and Peripherals and Anr	Maneesh Gumber(P)	9911315304	ASCENTLAWFRIM@GMAIL.COM	----
				Execution Petition	EXECUTION (COMM)/310/2024	21-11-2024	M/S KCT Trading (P) Ltd Vs M/S Ashita Prints Services and Anr	Naveen Sharma(P)	9810833833	haveensharma legal@gmail.com	----
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (COMM.)	3814/2024	25.10.2024	Bhushan Dealmark Vs Somesh Pratap Singh	Sh. Himanshu Garg	8750618722	sswaniassociates@gmail.com	12.11.2024
				OMP (COMM.)	29/2024	14.02.2024	Shiv Kumar Sharma Vs Kalawati Channa	Ms. Dipika Jain	9891114322	adv.jaindipika@gmail.com	13.11.2024

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			OMP (COMM.)	75/2024	21.10.2024	Ashiana Manufacturing India ltd Vs Oyo Hotels and Homes	Sh. Mayank Wadhawa	9810945207@gmail.com	19.11.2024
			CS (COMM.)	3682/2024	19.09.2024	M/S Flaktgroup India Pvt. Ltd. Vs M/S Crescon Projects and Services Pvt Ltd.	Sh. Dixit Mehta	8556059335@ductslegal.com	14.11.2024
			CS (COMM.)	3802/2024	23.10.2024	Beacon International Vs Phoenix Sewtech	Sh. Mukesh Yadav	9810847250@advmukeshyadav@gmail.com	27.11.2024
			CS (COMM.)	3717/2024	25.09.2024	Royal Sundarm General Insurance Co. Ltd Vs Jindal Packers Movers Pvt Ltd	Sh. AmritPal Singh	9958570424@advocateamrit975@gmail.com	22.11.2024
			CS (COMM.)	2504/2024	02.07.2024	Excel Dyechem Pvt Ltd Vs SK dyeing & Finishing Mills Pvt Ltd.			18.11.2024
			CS (COMM.)	3795/2024	21.10.2024	State Bank of India Vs Bahadur Lal	Sh Rajiv Samaiyar	9811343911@fbsamaiyarladv@gmail.com	06.12.2024
			CS (COMM.)	3652/2024	04.09.2024	M/S Yew Tech Vs M/S ETA Engineering Pvt Ltd	Sh. Ram Shankar	9811214465@ramashankar15@yahoo.com	18.11.2024
			OMP (COMM.)	29/2024	14.02.2024	Shiv Kumar Sharma Vs Kalawati Channa	Ms. Dipika Jain	9891114322@adv.jaindipika@gmail.com	19.01.2025
			OMP (COMM.)	75/2024	21.10.2024	Aashiana Manufacturing India Ltd Vs OYO Hotelsand Homes	Sh. Mayank Wadhawa	9810945207@gmail.com	19.11.2024
			CS (COMM.)	3628/2024	23.08.2024	M/S Qayam Overseas Vs M/s Gunina Engineers	Nazma Hasan	8851905528@nazmahasn8@gmail.com	22.11.2024

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			CS (COMM.)	3845/2024	12.11.2024	Prakash & Sons Vs Hansaflon Buildcon Pvt Ltd.	Kapil Kher 9891072729	anilkher@gmail.com	22.11.2024
			CS (COMM.)	3787/2024	18.10.2024	Canra Bank Vs Satish Thakur	Sanjeev Chopra 9711142200	chopra6791@gmail.com	12.12.2024
			CS (Comm)	3866/2024	20.11.2024	Shri Ashwani Thapar Vs astonea Labs Ltd	Rajendra Yadav 9312046733	yaavrazen@gmail.com	07.12.2024
			OMP (COMM.)	76/2024	05.11.2024	M/S Bhudiraja Electricals Vs Union of India	Vivek Singh 9810182555	lexalliancevivek@gmail.com	03.12.2024
			MISC DJ	2970/2024	13.11.2024	ISSGF India Pvt Ltd. Vs Lloyd Insulation	Aman Bajaj 8288879130	amanbajaj@akrandasociates.in	30.11.2024
			CS (Comm)	295/2024	20.04.2024	B.K. Traders Vs The New India Assurance	Manoj Kumar 9810675719	ADVOCAT ESINDIA@YAHOO.CO IN	02.12.2024
			CS (Comm)	3898/24	27.11.2024	State Bank of India Vs Sanjeev Kumar	Varun Chandiook 9818365119	office.chandiook@gmail.com	11.12.2024
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL						

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36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	304/2024		M/S MUKESH KUMAR OLD DHOTI MERCHANT V/S M/S INTERNATIONAL PRINT		06-11-2024	
			101	CS COMM	305/2024	07-10-2024	M/S SAMEER R. BUILTAID PVT. LTD. V/S ASIAN CONSTRUCTION COMPANY & ANR.	9873082662	advrspanwardel@gmail.com	08-11-2024
			101	CS COMM	309/2024	09-10-2024	BTC TRADERS PVT. LTD. V/S DHARAMRAJ CONTRACTS INDIA PVT. LTD. & ORS.	9899641617	jaspreet.lalw@gmail.com	15-11-2024
			101	CS COMM	324/2024	24-10-2024	M/S CREATIX VENTURES V/S KUMAR ALNIK MARKETING TECHNOLOGIES PVT. LTD.	8860092869	associatespankj@gmail.com	15-11-2024
			101	CS COMM	230/2024	14-08-2024	PM PUBLISHER PVT. LTD. V/S ABDUL NAEEM	9810940055	info.corporatejurist@gmail.com	15-11-2024
			101	CS COMM	169/2024	31-05-2024	M/S SARVOTAAM GRANITES & MARBLE V/S PRATEEK REALTORS PVT. LTD.	9999373017	alam.sohaib@gmail.com	26-11-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS(COMM)	73/2024	19.07.2024	ABDUL LATIF VS WASIM SHAH	9911993320	ajayks9151@gmail.com	07.11.2024
			DO	CS(COMM)	117/2024	08.11.2024	RAMESH YADAV VS AWSHESH KUMAR	9582628330	arlegal266@gmail.com	21.11.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	201, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)482/24	12-09-2024	PRAVEEN KUMAR VS ANAND SHARMA	SUDHIR BAGHEL 9311041979	palsudhiro7@gmail.com	20.11.2024

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		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 456/24	31-08-2024	M/S AYUSHI DENIM LLP VS. M/S KARAN GARMENTS	RASHIKA VED 9958871701	fashikaved28@gmail.com	21.11.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 643/2024	19-11-2022	CENTRAL BANK OF INDIA VS. MOHD. MEIN ANSARI	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	21.11.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 540/2024	21-10-2024	YOGESH KUMAR VS. AMRESH KUMAR KISHORI SAHNI	SIDHANT DHINGRA 9650677902	sidhantdhingra@advocatesidhantdhingra.com	26.11.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 541/24	21-10-2024	VIMLESH ABHISHEK KUMAR VS. SIDHANT DHINGRA	SIDHANT DHINGRA 9650677902	sidhantdhingra@advocatesidhantdhingra.com	26.11.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 563/24	05-11-2024	PANKAJ SACHDEVA VS. ASHOK SINGHAL	SIDHANT DHINGRA 9650677902	sidhantdhingra@advocatesidhantdhingra.com	26.11.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 383/24	31-07-2023	MUKESH JAIN VS. ARORA ENTERPRISES	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	26.11.2024	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 456/24	31-08-2024	NIKUNJ MAHESHWARI VS. DIPESH SHARMA	RASHIKA VED 9958871701	fashikaved28@gmail.com	21.11.2024	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 561/2024	04-11-2024	Bank of Baroda Vs Rachna Gupta	Umesh Joshi 9910568669	advumeshjoshi@gmail.com	08.11.2024
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 460/2024	02-09-2024	Dharm Singh Vs Krishan Lal Taneja	Amit Prabhat Nagar 9289000013	apnagaradvocate@gmail.com	12.11.2024
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 461/2024	02-09-2024	M/S ECO GREEN PANELS PVT LTD Vs M/S SHUDH AGENCIES	Sahil Ralli 9717838348	sahilralladvocate@gmail.com	16.11.2024

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL							
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL							
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL							
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL							
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL							
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL							
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL							
TOTAL					174					